

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2670
(TO BE ANSWERED ON 18.03.2021)

DILUTION OF RESERVATIONS IN CIVIL ADMINISTRATIVE POSTS

2670 DR. L. HANUMANTHAIAH:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of lateral entry positions currently filled and proposed in all Government administrative posts and the percentage of SC, ST, and OBC representation in these lateral entry positions; and
- (b) Whether proposed lateral entry into administrative service by Government will result in a reduction in reserved posts for SCs, STs, and OBCs, and if so, the detailed number of reductions in posts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): With the twin objectives of bringing fresh talent and augmenting the manpower at certain levels in the Central Government, it was decided to undertake lateral recruitment of ten Joint Secretaries and forty Directors/Deputy Secretaries in the identified Ministries/Departments on contract/deputation (including short term contract) basis.

Pursuant to this decision, eight Joint Secretaries were appointed during 2019, out of whom seven are in position at present. No centralized data on category of persons appointed through lateral recruitment in the Central Government has been maintained. It is now proposed to fill three posts at Joint Secretary level, twenty seven posts at Director-level and thirteen posts at Deputy Secretary-level through lateral recruitment on contract/deputation (including short term contract) basis.

Each post being filled is a Single Post in a specific domain area, and the candidates are either to be appointed on contract basis or for those from State Governments, Union Territories, Public Sector Undertakings, Autonomous Bodies, Statutory Bodies, Universities etc.(on deputation basis including short term contract),who would retain lien in their parent Departments. As such, there is no question of any reduction in reserved posts for SCs, STs, and OBCs.
